

(6)

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

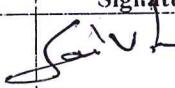
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2017 AT 10.30 AM

|                                  |                                                  |
|----------------------------------|--------------------------------------------------|
| TRANSFER PETITION NO.            |                                                  |
| COMPANY PETITION/APPLICATION NO. | CP No.93/58/HIDB/2016                            |
| NAME OF THE COMPANY              | International Sea Foods Private Limited & Others |
| NAME OF THE PETITIONER(S)        | C B Meena                                        |
| NAME OF THE RESPONDENT(S)        | International Sea Foods Private Limited & Others |
| UNDER SECTION                    | 58                                               |

Counsel for Petitioner(s):

| Name of the Counsel(s)                                              | Designation       | E-mail & Telephone No. | Signature                                                                             |
|---------------------------------------------------------------------|-------------------|------------------------|---------------------------------------------------------------------------------------|
| P.H. Arvind Pandian<br>Sr. Adv. of C. a. t. e.<br>Law & V.P. Civil. | Counsel<br>No Pet | 9010613275             |  |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |

Heard Shri Arvind Pandian, Learned Counsel along with Shri Kamal Agarwal, Learned Counsel

Post the case on 4.10.2017

  
Member (T)

  
Member (J)